

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

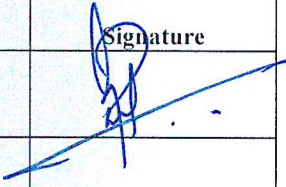
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2020 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. 632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers & Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers & Chemicals Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
YASH VARDHAN	Adv	8985413955	

**Counsel for Respondent(s):**

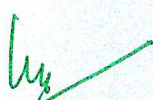
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitesh Bandaru	Adv		

**ORDER**

Counsel representing both sides are present. Counsel for Operational Creditor stated that they accepted for the proposal made by the Respondent by way of OTS. At request of both sides, time is enlarged for filing joint memo of settlement. Put up the matter on 07.02.2020.

  
**MEMBER TECHNICAL**

Nitesh

  
**MEMBER JUDICIAL**